

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 3
(IB)-211(PB)/2020

IN THE MATTER OF:

Atul Peshawaria

.... Applicant/petitioners

v.

M/s. Landmark Apartments Pvt. Ltd. Respondent

Order under Section 7 of IBC, 2016

Order delivered on 14.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

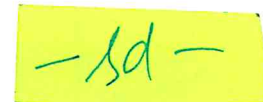
PRESENT:

For the Petitioner(s):-

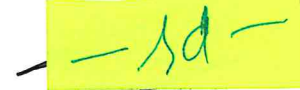
Ms. Isha Bhalla, Advocate.

ORDER

List on 23.01.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)